
(2025) 02 DEL CK 0053

Delhi High Court

Case No: Bail Application No. 4601 Of 2024

Ujjawal Sharma

APPELLANT

Vs

Govt Of Nct Of Delhi

RESPONDENT

Date of Decision: Feb. 13, 2025

Acts Referred:

- Bhartiya Nagarik Surkasha Sanhita, 2023 - Section 94, 483, 528
- Code of Criminal Procedure, 1973 - Section 439
- Bharatiya Nyaya Sanhita, 2023 - Section 105, 106, 125(A), 281

Hon'ble Judges: Neena Bansal Krishna, J.

Bench: Single Bench

Advocate: Lal Singh Thakur, Sudhir Tewatia, Hemant Kapoor, Vishal Ji, Mayuri Luthra, Mehul Gulati, Lokesh Solanki, Muskan, Tarun Maan, Satinder Singh Bawa

Final Decision: Disposed Of

Judgement